GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.546 TO BE ANSWERED ON 23.07.2015

ROAD CONSTRUCTION UNDER PMGSY

546. SHRIMATI JYOTI DHURVE:
SHRI RAJESHBHAI CHUDASAMA:
SHRI KIRTI AZAD:
SHRI DEVJI M. PATEL:
SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the length of roads sanctioned and constructed in kilometer and the amount provided under Prime Minister Gram Sadak Yojana (PMGSY) during each of the last three years and the current year State-wise;
- (b) if so, the details therof along with the reasons behind not making any provisions for maintenance of such roads;
- (c) the details of the provisions for maintenance and repair of roads constructed under PMGSY and the amount provided therefor during the period, State-wise along with the length of roads repaired;
- (d) the steps/action being taken by the Government to ensure quality upkeep and maintenance of such roads so that the same can serve for a certain spcific period; and
- (e) whether any scheme has been formulated regarding plantation of trees on both sides of the roads constructed PMGSY, and if so, the detials thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a) 'Rural Road' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Government of India to improve the Rural Infrastructure through construction of roads. State-wise details of road length sanctioned & constructed and Central fund released under PMGSY during each of the last three years and the current year are given at Annexure-I, II&III.
- (b)to(d) All PMGSY roads are covered by 5-year maintenance contract, entered into along with construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD). Maintenance funds to service the contract are budgeted by the State Governments. On expiry of 5-year post-construction maintenance, the State Governments are required to make necessary budget provision to place such roads under zonal maintenance contracts. State-wise, year-wise details of maintenance funds under PMGSY during the last three years and the current year are given in Ammexure-IV.

In order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

National Rural Roads Development Agency (NRRDA) in partnership with International Labour Organization and World Bank has extended support to the States in the maintenance management of rural roads. Accordingly a Model Policy Framework for Maintenance of Rural Roads along with a Guidance note has been finalized in close consultation with the States. Based on these documents, the States have been advised to formulate their Rural Road Maintenance Policies to suit State specific needs.

Various advisories to the States have been issued regarding maintenance including conducting Pavement Condition Index (PCI) Survey for prioritization of roads for upgradation and maintenance. The PCI survey is required to be repeated every two years.

(e) The Ministry of Rural Development has prepared an action Plan for road side plantation on both sides of the PMGSY roads in convergence with MGNREGS and circulated to the State Governments. The National Rural Roads Development Agency (NRRDA) and Indian Road Congress (IRC) have jointly issued detailed technical guidelines (IRC: SP: 103-2014) for road side plantation on PMGSY roads. States have been requested to take follow up action for plantation of trees on the flanks of PMGSY roads in consultation with Gram Panchayats/Zilla Panchayat and MGNREGA functionaries.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q.No.546 due for answer on 23.07.2015

State-wise details of road length sanctioned during the last three years 2012-13, 2013-14 and 2014-15 and the current year 2015-16 under PMGSY

2 A 3 A 4 B 5 C 6 G 7 G 8 H 9 H 10 J:	State 2 Andhra Pradesh ** Arunachal Pradesh Assam Bihar Chattisgarh Goa Gujarat Haryana Himachal Pradesh	Length in km 3 1,538 902 689 3,846 2,378 - 775	Length in km 2,743 943 989 11,458 1,485	Length in km 5 - 215.34
1 A 2 A 3 A 4 B 5 C 6 G 7 G 8 H 9 H 10 J:	Andhra Pradesh ** Arunachal Pradesh Assam Bihar Chattisgarh Goa Gujarat Haryana	1,538 902 689 3,846 2,378	2,743 943 989 11,458 1,485	
2 A 3 A 4 B 5 C 6 G 7 G 8 H 9 H 10 J:	Arunachal Pradesh Assam Bihar Chattisgarh Goa Gujarat Haryana	902 689 3,846 2,378	943 989 11,458 1,485	215.34
3 A 4 B 5 C 6 G 7 G 8 H 9 H 10 J 11 J	Assam Bihar Chattisgarh Goa Gujarat Haryana	689 3,846 2,378	989 11,458 1,485	215.34
4 B 5 C 6 G 7 G 8 H 9 H 10 J:	Bihar Chattisgarh Goa Gujarat Haryana	3,846 2,378	11,458 1,485	
5 C 6 G 7 G 8 H 9 H 10 J	Chattisgarh Goa Gujarat Iaryana	2,378	1,485	
6 G 7 G 8 H 9 H 10 J:	Goa Gujarat Karyana		The second secon	
7 G 8 H 9 H 10 J:	Gujarat Taryana	THE STATE OF THE PROPERTY OF T	May Company Co	ACTION OF THE PROPERTY OF THE
8 H 9 H 10 J:	Iaryana	775		-
9 H 10 J 11 J	NA SALATTURA PERMANANTAN AND ANALYSIS POLICIAN DE LA ENROCKE AND ANALYSIS PARTICIONALES PROPERTORS		3,983	6
10 J: 11 J:	Jimaahal Dwadaah	AM.	989	-
11 J	HILLIACHAL E FAUCSII	-	800	547.99
ULID PARKET MARKET PARKET PARKET	ammu & Kashmir	3,495	Co Districtions is students. Birth intercrops the plant for the measure of the plant is students in the students or measure or measure of the plant is students. And the plant is students or measure of the plant is students.	(Appain proving the set of facilities and apparent amount of the control of the facilities and applications of the control of
THE PARTIES AND PARTIES AND PARTIES.	harkhand	3,537	2,573	ed and glass dames are accounted as not a replace described and accounted as the control of the
12 K	Karnataka	155	2,338	encompared as an every elegation and control and an experience of the degraph of control and classes of the degraph and
13 K	Kerala		1,012	of Phillipping and the first distance and called activated become any activated and any activated and any activated and activated and activated activated and activated activate
14 N	Aadhya Pradesh	9,373	1,941	excentina con unimate aproximação por considera companda esta, quada cuanto unimática de esta de buen un absent Ade
15 N	//////////////////////////////////////	800	2,726	530.75
16 N	A anipur	425	1,302	1329.84
17 N	Teghalaya	Tolkernes in a situar in Tahrimonina akabu ummere verprevensi konsilet in Situar in Si	1,008	entre entitisse installe intital entital enter enter en ental enter enter en entere enter entere entere entere Esta
18 IV	Aizoram	entreleuru (umar vi mesani), en gurre a Make illekopin ellekopin utaba (aku ka kenta el maneria). elle	415	
19 N	Vagaland		en menne menne menne de sala de la mental de la designatión de la mental de la mental de la composition de la mental de la de-	Мициция в верхийний под от ответству по институт в под от
20 O)disha	5,189	3,925	en de la mandra metalla para removemente de la maria primario la maria de la maria del maria del maria de la maria de la maria de la maria del maria d
21 P	'unjab	1,355	455	173.46
22 R	Rajasthan	3,564	4,332	and the second of the second o
23 Si	ikkim		177	136.6
24 T	amil Nadu	3,096		963.81
A DESCRIPTION OF THE PARTY OF T	'ripura		1,422	60
	Ittar Pradesh	8,230	1,913	
THE RESIDENCE OF THE PARTY OF T	Ittarakhand Vest Bengal	1,140 6,144	2,297	637.574

^{**} United Andhra Pradesh.

No Road work has been sanctioned during the year 2015-16 (till 22.7.2015)

Annexure - II

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q.No.546 due for answer on 23.07.2015

State-wise details of road length constructed during the last three years 2012-13, 2013-14 and 2014-15 and the current year 2015-16 under PMGSY

(Length in km)

# States 2012-13 2013-14 2014 1 2 3 4 5 1 Andhra Pradesh 400.35 191.58	595.13 206.79 546.58 197.44
1 Andhra Pradesh 400.35 191.58	595.13 206.79 546.58 197.44
	546.58 197.44
	CANCEL CONTRACTOR OF THE LANGUAGE CONTRACTOR OF
2 Arunachal Pradesh 393.67 489.04	060 01 . 106 20
3 Assam 1456.16 957.96	869.81 106.20
4 Bihar 6341.63 3163.86	3631.92 932.42
5 Chhattisgarh 1024.08 1292.05	2648.14 859.74
6 Goa 0.00 0.00	0.00
7 Gujarat 180.47 896.29	1892.16 333.42
8 Haryana 69.26 3.28	633.39 138.82
9 Himachal Pradesh 0.00 134.49	484.96 328.40
10 Jammu & Kashmir 1411.10 891.79	934.66 100.80
11 Jharkhand 1236.74 1030.73	1750.32 486.03
12 Karnataka 386.02 211.43	627.68 310.83
13 Kerala 108.71 192.46	345.74 39.38
14 Madhya Pradesh 2754.18 3006.27	5180.92 992.23
15 Maharashtra 649.54 448.88	499.97 189.54
16 Manipur 424.48 533.12	300.01 275.26
17 Meghalaya 22.77 23.68	44.59 10.03
18 Mizoram 93.20 77.28	48.60 46.57
19 Nagaland 93.50 293.20	215.30 39.00
20 Orissa 2401.26 3063.22	3842.68 1007.18
21 Punjab 325.54 730.38	737.46 217.24
22 Rajasthan 2140.00 2290.31	3233.33 1293.72
23 Sikkim 48.44 99.36	120.92 22.12
24 Tamil Nadu 42.39 747.94	1965.28 102.87
25 Telangana 0.00 0.00	0.00 114.52
26 Tripura 241.92 291.46	239.42 7.85
27 Uttar Pradesh 269.78 1109.79	2000.34 547.16
28 Uttarakhand 474.43 405.16	714.62 421.57
29 West Bengal 1171.67 2741.38	2232.88 428.09

Annexure-III

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q.No.546 due for answer on 23.07.2015

State-wise details of Central funds released during the last three years 2012-13, 2013-14 and 2014-15 and the current year 2015-16 under PMGSY

	(Rs. in cro					
					2015-16 (upto	
		2012-13	2013-14	2014-15	22.7.2015)	
1	Andhra Pradesh	0.00	5.00	32.98	72.00	
2	Arunachal Pradesh	455.18	8.00	345.92	122.18	
3	Assam	154.27	240.49	316.07	89.93	
4	Bihar	1,326.58	850.83	1,548.16	157.00	
5	Chhattisgarh	0.00	0.00	270.75	0.00	
6	Goa	0.00	0.00	0.00	227.00	
7	Gujarat	125.74	519.24	418.77	93.14	
8	Haryana	0.00	0.00	218.96	67.00	
9	Himachal Pradesh	0.00	0.00	99.40	157.00	
10	Jammu & Kashmir	266.33	523.24	416.60	376.00	
11	Jharkhand	105.96	21.86	249.48	30.00	
12	Karnataka	24.60	5.00	237.00	63.78	
13	Kerala	1.50	1.50	151.41	22.00	
14	Madhya Pradesh	242.88	615.00	708.00	336.00	
15	Maharashtra	0.00	0.00	212.53	129.00	
16	Manipur	186.14	4.03	100.00	94.82	
17	Meghalaya	50.00	0.00	62.56	40.00	
18	Mizoram	71.82	0.00	54.74	9.00	
19	Nagaland	194.88	0.00	58.99	4.00	
20	Odisha	87.25	758.92	1,051.50	670.00	
21	Punjab	169.66	117.68	310.21	33.72	
22	Rajasthan	151.90	427.06	425.66	262.57	
23	Sikkim	193.62	1.97	94.59	4.00	
24	Tamil Nadu	77.72	343.48	239.65	54.58	
25	Tripura	338.59	98.83	187.36	80.65	
26	Uttar Pradesh	10.00	511.93	638.70	492.00	
27	Uttarakhand	151.24	0.00	314.92	113.00	
28	West Bengal	3.08	306:17	1,193.80	422.00	
29	Telangana	an .		0.88	53.00	

Annexure-IV

Annexure referred to in reply to part (b) to (d) of Lok Sabha Unstarred Q.No.546 due for answer on 23.07.2015

Statement Showing Maintenance Funds Required/ Received and Expenditure incurred under PMGSY

STATE (S)	FINANCIAL YEAR	MAINTENANCE FUNDS REQUIRED (AS PER CONTRACTS)	ACTUAL RELEASE TO SRRDA	EXPENDITURE BY SRRDA DURING THE FINANCIAL YEAR
	2012-13	27.91	48.68	12.96
AL DE REPORT BERTHAR AND THE REPORT BY	2013-14	31.41	0.00	17.19
ANDHRA PRADESH	2014-15	16.34	16.34	10.18
	2015-16	8.31	20.29	1.01
	2012-13	3.61	2.50	6.92
	2013-14	5.38	5.00	18.84
ARUNACHAL PRADESH	2014-15	11.62	15.00	12.27
	2015-16		Construction (Construction Construction) and Construction (Construction Construction Cons	
	2012-13	18.00	18.00	9.40
0.000.00	2013-14	22.00	18.72	13.86
ASSAM	2014-15	25.00	25.00	14.10
	2015-16		The section of the se	
AND THE CONTRACT OF THE CONTRA	2012-13	94.33	56.25	91.60
	2013-14	121.23	121.23	102.92
BIHAR	2014-15	453.42	342.78	305.37
	2015-16	138.26	0.00	21.72
	2012-13	34.01	34.01	20.30
	2013-14	24.24	24.48	24.48
CHHATTISGARH	2014-15	25.68	2.64	2.64
and the second	2015-16			
	2012-13	8.61	22.62	18.96
and the second s	2013-14	11.82	11.82	11.41
GUJARAT	2014-15	16.52	26.4	8.33
	2015-16	16.52	0.00	25.43

STATE (S)	FINANCIAL YEAR	MAINTENANCE FUNDS REQUIRED (AS PER CONTRACTS)	ACTUAL RELEASE TO SRRDA	EXPENDITURE BY SRRDA DURING THE FINANCIAL YEAR
	2012-13	3.942	0.00	1.86
HARYANA	2013-14	11.38	0.00	7.45
	2014-15	4.00	5.00	3.53
HE I	2015-16			Management (C) is a majoritorio in Management (S) (C) (C) (C) (C) (C) (C) (C) (C) (C) (C
	2012-13	41.92	41.92	19.60
HIMACHAL PRADESH	2013-14	47.09	23.54	26.49
thialwoump bumpeple	2014-15	2.05	2.05	2.05
enyan regiserum yang kalan kenyang pendaga és magayang kalandar kenyang kalandar bang kalandar kenyan kenyan k	2015-16			
	2012-13	6.88	4.21	0.45
JAMMU & KASHMIR	2013-14	2.90	1.04	0.93
JAIAHAHO & MASHIAHA	2014-15	5.47	1.69	1.34
	2015-16			
an y or classic, a see company with a district consigner, all the city of the	2012-13	20.58	52.00	0.96
	2013-14	25.13	0.00	3.97
JHARKHAND	2014-15	31.45	60.00	7.1
	2015-16			
	2012-13	28.23	0.00	26.30
	2013-14	35.74	35.74	24.00
KARNATAKA	2014-15	39.00	39.00	28.44
on the second	2015-16	25.00	6.25	6.84
	2012-13	8.50	13.18	4.04
	2013-14	10.89	10.88	10.95
KERALA	2014-15	8.15	8.15	10.03
n. A. aparameter	2015-16	7.61	0.00	1.36
n zauczon wend zadmarch Andrew row Abnarin Karlin (Krakling von Staderforwerd in Heilung von Staderforwerd in Heilung von Staderforwerd vo	2012-13	58.32	60.00	52.10
MADHYA PRADESH	2013-14	60.37	60.00	51.46
8 10 10 10 10 10 10 10 10 10 10 10 10 10	2014-15	63.45	60.00	55.90
	2015-16			·

STATE (S)	FINANCIAL YEAR	MAINTENANCE FUNDS REQUIRED (AS PER CONTRACTS)	ACTUAL RELEASE TO SRRDA	EXPENDITURE BY SRRDA DURING THE FINANCIAL YEAR
	2012-13	33.40	33.40	debat not see at survivor color construire des see seems seems production as a see at the second section.
MAHARASHTRA	2013-14	31.02	30.95	33.40
	2014-15	29.35	29.35	30.95
	2015-16			29.35
	2012-13	2.07	5.00	approvides and the commence of the provides of the state of the commence of th
MANIPUR	2013-14	3.78	ATTENDED TO A STATE OF THE PARTY OF THE PART	1.16
0.00-48.008 (3.84)	2014-15	4.80	4.00	6.21
NCAWASAANI DI WAXAANI	2015-16		6.64	6.64
The second secon	2012-13	5.90		
Ser Cenae one	2013-14	ACCUSAGE VENEZIA ACCUSA ACCUSAGO A ACCUSA ACCUSA CARROLLA DE LOS CONTRACTORIOS ACCUSADOS ACCUNADOS ACCURADOS ACCURADOS ACCURAD	5.90	2.54
MEGHALAYA	2014-15	7.10	6.69	3.02
,	2015-16	6.36	3.32	7.61
Thinks of the County A. S. State of the County Ann County State St	2012-13	COTO COLUMNO TO SERVICE CONTRACTOR A LANGUAGE ANNO SERVICE CONTRACTOR AND AND ANALYSIS OF A SERVICE CONTRACTOR AND A SERV	Market classifier or printer construction is a market plan above to the construction of the construction o	The second second section of the second seco
	2013-14	0.41	0.41	0.35
MIZORAM	2013-14	0.32	0.32	0.06
	2015-16	0.42	0.42	0.55
CONTRACTOR OF THE PROPERTY OF THE PROPERTY CAN AND AND SECURITION OF THE PROPERTY OF THE PROPE	The same of the same and the same of the s	CONTROL CONTRO	Shahiri wa wa saka in wa sa	Company of the State of the Sta
_	2012-13	3.00	2.59	2.40
NAGALAND	2013-14	3.00	2.04	1.14
	2014-15	3.00	2.39	Commence of the processing of the state of t
CALLED AND AND AND AND AND AND AND AND AND AN	2015-16	PRINCIPAL COLOR	energies in the process of the proce	1.70
and the second s	2012-13	40.00	40.00	35.48
ODISHA	2013-14	59.61	41.40	37.15
	2014-15	67.77	48.00	THE TOTAL PROPERTY AND ADDRESS OF THE PROPERTY
ONLY DESCRIPTION AND THE CONTRACT OF THE PROPERTY OF THE PROPE	2015-16	Professional de restaut proventimos consideration consideration de consideration de consideration de considera	TO O O	23.68
	2012-13	9.03		CONTRACTOR CLASSICS AND PROPERTY AND PROPERTY OF STREET AND PROPERTY AS A PROPERTY AS A PROPERTY OF STREET AS A PROPERTY OF ST
F16 10.00 to 100	2013-14	9.56	2.90	7.73
PUNJAB	2014-15	CONTRACTOR OF THE PROPERTY OF	3.85	5.99
-MESTE LANGUA	2015-16	7.64	8.26	7.81

STATE (S)	FINANCIAL YEAR	MAINTENANCE FUNDS REQUIRED (AS PER CONTRACTS)	ACTUAL RELEASE TO SRRDA	EXPENDITURE BY SRRDA DURING THE FINANCIAL YEAR
ing panangangan no trapan nga pang inangang panina mangangan panan na bahar banan da ka malabahan	2012-13	35.85	35.85	40.61
RAJASHTHAN	2013-14	25.62	25.62	19.45
	2014-15	25.84	25.88	18.95
	2015-16	46.70	0.00	0.00
aggery o'r heidd Annad Ann	2012-13	5.89	5.89	5.05
CHARLES	2013-14	6.28	7.07	6.95
SIKKIM	2014-15	6.54	8.21	8.01
	2015-16			
gregoride er i kommende er	2012-13	8.76	8.44	6.19
52 A B A B B B B B B B B B	2013-14	9.79	2.49	2.59
TAMIL NADU	2014-15	10.78	8.77	7.24
	2015-16	15.42	0.00	0.00
	2014-15	12.38	6.42	5.43
TELANGANA*	2015-16	5.71	0.00	0.22
ында төбөөтөө тогон өтөөсөө байгай байсан хонын хайдуу байсарын байлан хайлан хөөсөө ханын хайдуу байсан хайла	2012-13	12.63	10.78	4.35
SPECTAL CONTROL OF THE	2013-14	18.80	20.00	8.28
TRIPURA	2014-15	18.58	20.00	14.17
	2015-16		THE CONTROL OF THE CO	
	2012-13	64.45	40.00	46.29
A CHINATE IS AN ADDRESS OF THE LOCAL D.	2013-14	91.12	91.12	74.52
UTTAR PRADESH	2014-15	94.66	76.67	96.71
	2015-16			nere a response de la calegra de la calegra consesti, una alternación de la calegra de la companya de la calegra de consesión de conses
or virginia a model in the analogue for an analogue of the ana	2012-13	32.28	24.92	23.21
	2013-14	16.11	16.00	16.00
UTTARAKHAND	2014-15	16.4	16.40	16.40
	2015-16			
n en en ekkir vatti kan om ekkir til til kirktin konten en til til til til som en e	2012-13	27.35	83.59	81.14
	2013-14	81.31	29.67	22.66
WEST BENGAL	2014-15	40.66	23.71	9.34
	2015-16	ALT CONTROL TO THE CONTROL CONTROL WHICH THE SHAME SHAME WHITE SHAME SHAME SHAME SHAME SHAME SHAME SHAME SHAME	And the second of the residence may represent to the second methy consistence and the second	eccurificative (Eccionica programme) in the improvement of the control of the con

Prior to 2014-15, it was undivided Andhra Pradesh.